CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/8887/2020



This the **09th** day of **April** 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Shalpora, (Redbugha), Tehsil and District Kupwara, Kashmir.
Applicant
(Advocate:- None)
<u>Versus</u>
 State of J&K through Commissioner/ Secretary to Govt. Education Department, Jammu and Kashmir Government, Civil Secretariat, Srinagar/ Jammu. Director, School Education, Srinagar. Chief Education Officer, District Kupwara. Zonal Education Officer, Drugmulla, Kupwara.
(Advocate: Mr. Rajesh Thapa, ld. DAG)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Tarun Shridhar, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous date also i.e. 01.04.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 09.04.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(TARUN SHRIDHAR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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